KHANDESH AND AHMEDNAGAR ACT 1846

ACT No XI OF 1846

(Rep., as to Ahmednagar, Act 12 of 11876. Rep. as to Khandesh, Act 14 of 1874)

[12th *December* 1846.]

Passed by the Hon'ble the President of the Council of India in Council on the 12th of December 1846, with the assent of the Right Hon'ble the Governor General of India.

An Act for the exemption of certain Territory in the Province of Candeish and the Zillah Ahmednuggur from the operation of the General Regulations.

WHEARES it has been deemed expedient to exempt from the jurisdiction of the Civil and Criminal Courts of the Bombay Presidency certain portions of the Purgunnahs of Nundoorbar, Sooltanpoor and Kookurmoondah in the Province of Candeish and the Zillah Ahmednuggur:

I. It is hereby enacted, that from and after the First days of February 1847, so much of Appendix A. of Regulation XXIX. of 1827 of the Bombay Code as declares the Villages contained in the Schedule annexed to this Act, and the lands attached thereto (being parts of the Purgunnahs of Nundoorbar, Sooltanpoor and Kookurmoondah, in the Provinces of Candeish and the Zillah Ahmednuggur) subject to the Regulations established for the administration of Civil and Criminal Justice in the Bombay Presidency, be repealed.

II. And it is hereby enacted, that from and after the said day the administration of Civil and Criminal Justice, the Superintendence of the Police and the Collection and Superintendence of the Revenues of every description within the said portions of Territory shall vest in such Agent to the Governor of Bombay as shall be appointed by the Governor of Bombay in Council, and shall be exercised by the said Agent with the aid of such Assistants as may be appointed by the said Governor in Council.

III. And it is hereby enacted, that it shall be competent to the said Governor in Council, by an Order in Council, to prescribe such rules as he may been proper for the guidance of the Agent aforesaid and of all the Officers subordinate to his controul and authority, and to determine to what extent the decision of the Agent in Civil suits, shall be final and in what suits an appeal shall lie to the Sudder Dewanny Adawlut, and to define the authority to be exercised by the Agent in Criminal trials and what cases he shall submit to the decision of the Sudder Foujdaree Adawlut.

IV. And it is hereby enacted, that upon the receipt of any Criminal trials referred by the Agent under the Rules which may be hereafter prescribed by the Governor in Council, the Sudder Foujdaree Adawlut shall proceed to pass a final judgment, or such other order as may after mature consideration, seem to the Court requisite and proper in the same manner as if the trial had been sent up in ordinary course from a Session Judge.

V. And it is hereby enacted, that upon the receipt of any appeal from a decree of the Agent duly prepared under the Rules to be prescribed as aforesaid, the Court of Sudder Dewanny Adawlut shall proceed to try and determine it in the same manner as appeals from the Zillah Courts.

SCHEDULE.

List of Villages belonging to the Seven Mawass Chieftains in the Province of Candeish comprehended in the Purgunnahs of Nundoorbar, Sooltanpoor and Kookurmoondah.

Names	Inhabited.	Uninhabited.	Names	Inhabited.	Uninhabited.
of					
Chiefs.					
	Dekatee.	Nuwagaom.		Oomla.	
	Hulalpoor.	Somawul		Raool K	
	Boodhawulee	Koord.		Sendree.	
	•	Bho Bhat.	tee	Kookreepadur	
1. Wulud Chundrusing Rana of	Khooshguvha	Prutappoor.	Ka	. Kujanee.	
ans	n. Ashte.	Nuwulpoor.	of	Honakhamb,	
N N	Khar.	Rajveera.	en	Gullote	
ing	Mendwur.	Kullumbee	rve	Boojrook.	
rus	Jamleegoora.	Veecheer.	Pa	Nuwagaon.	
pui	Walheree.	Ghoghat.	2. nun	Gungapoor.	
Chu	Boodhawul.	Ramgur.	om	Kewara	
1. id (Lobabhanee.	Pethapoor.	XO	Mohee.	
ulu	Somawul		Lu		
	Boojrook.		nd		
ing. ul.	Muthawul.		Vul d.)		
t Si awi	Shervee.		omed Wi ontinued		
put	Ekdhur.		nee		
Gunput Sing Boodhawul.	Relapara.		2. Oomed Wulud Luxoomun Parveen of Katee Continued.)		
B					

	Katee, Bhugduree. Wunwa. Jamna. Beer. Samur. Kujal. Velkhooree. Mogreebar. Gorapeebar. Nulwunbara. Jagtee. Arootee, Kewuree. Chapree. Pandhreemate e	Khutkoowa. Bamhungaon. Gullotte Khoord. Akul Koowa. Horapara. Ankooshee Veeheer, Guvhanee. Peotee. Mojra. Dhankbaree. Kotlee. Muhan. Dhankbaree. Kotlee. Muhan.	3. Oomed Wulud Pacha Parveen of Nal.	Goolyamba.	Nal. Veerpoor. Nuwagaon. Sane Vecheer. Jeeree Sawur. Tunuk Molee.
2. uxomun Parvee of katee.	 Pimpurkhoota Soorgus. Beejulguvhan Balaghat. Vehugee. Chunwaee. Balkra. Gojeebara. Oghanee. Dunaee. Soorpanvavee 	 Dhobreepeeta Tullow. Cheekhlee. Ghora Devee. Koowa. Koowa. Kolweechmal . Nendwun. Patpara. Kulmunda. Wurphullee. Bhutaree. 	4. Bickna Wulud Raila Parveen of Singpoor.	Singpoor Boojrook. Singpoor. Khoord.	Babhulpoor.
2. Oomed Wulud Luxomun	Suree. Kunkal. Koeelee veeheer. Sonachee pardee. Kakurpara. Ghutwanee. Rajmohee.	Poke Khara.	Khatia Wulud Nana. Wulwee Bheel of Guvhallee.	Guvhalee. Bar. Pechreedo. Kakriamba. Hatwaryawur. Morkee. Nagur Motee. Rajkoora. Raisingpoora.	Pandhreepara Doduv. Lalpoor. Korkher. Khurkoond. Bukhtar. Pala. Bhooyuvao. Kakurkhore.

Khutaas	dun. Rajnee.	
Kharee.	ereevoa. Khoord	
Khaee.	Muhookhsre	
Heerance.		<i>i</i>
Dab.	Koowurvao.	
Dubel	Talamba.	
Mooreera.	Wurkoond.	
Waree.	Koomree.	
Kudwalee.	Khurgia	
Gudwanee.	Moramba.	
Bokharee.	Boreeguvha	n.
Polguvhan.	Bhometee.	
Oomtee.	Kalamba.	
Veree.	Phoolwaree.	
Pimpurpan.	Kelwun.	
Maeechamal.	Bhoee Kuru	j
Mogree.	Dorkee.	
Bumhunee.	Jamwa.	
Somkharee.	Gotpara,.	
Ras.	Joojuv.	
Ghuttula.	Ookhulsar.	
Mogra.	Rajneebara.	
Moolgee.	Ambabar.	
Bhurkoond.	Borkee	
Velee.	Dokhee.	
Oomreeguvha	Matha	
n.	Koond.	
Jamlee.	Gugriamba.	
Bhagrapan.	Lalbhurdee.	
	Joonatana.	
	Moramba.	
	Kadlee.	
	Gondwun.	
	Ghora.	
	Mandara	
	Khoord.	
	Mandara	
	Boojrook.	
	Bhogwur.	
	Goolee.	
	Goolee.	

		Muhookharee Boojrook. Wajpoor. Talamba. Jamna.

Names of Chiefs.	Inhabited.	Uninhabited.	Names.	Inhabited.	Unir	habite	ed.
5. Khatia Wulud Nana Wulwee Bheel of Guvhallee.(Continued.)		Shindguvhan. Kaniamba. Mograpana. Kulewurkhoord. Rampoora. Koonda. Joonwun. Boogniamba. Sheengwun. Kaniamba. Kondwapara. Kondwapara. Kotara. Pardee. Keoreebar.	7. Raja Wulud Veslia Parvee.		Inhabited.	Uninhabited.	Total Villagae

Bhooera.	1	Gunput Sing,	16	10	26
Guvhan.	-	Wulud Chandru	10	10	_ 0
Koradevee.		Singh Rana, of			
Jamkhoot.		Bhoodawul,			
Amleeguvhan.		Oomed Wulud			
Mathamba.	2	Luxoomun			
Matha Mogur.	-	Parvee of	71	25	96
Mata Tana.		Ketee,	, 1		10
Oodapoor.		Omed Wulud			
oouupoon.	3	Pacha Parvee of	1	6	7
	5	Nal,	1	Ŭ	,
		Bhickna Wulud			
	4	Raila Parvee of	2	1	3
		Singpoor,	-	-	0
		Khatia Wulud			
	5	Nana Wulwee	11	70	81
	_	Bheel of			_
		Guvhallee,			
		Koowar			
	6	Wussawa	12	25	37
	-	Wulud Jeewa		_	
		Wussawa Bheel			
		of			
		Cheekhlee,			
	7	Raja Wulud			
		Veslia	0	2	2
		Parvee,			
			113	139	252
		Total,	115	139	232

	01 111	T 1 A 1
	Cheekhlee.	Jhapa Amlee.
	Jheereebera.	Khanora.
	Pateepara.	Kokteepara.
	Chatoopara.	Khuyerpara.
	Raneepoora.	Chanpoor.
	Khapur.	Oomranee.
	Gungthe.	Wurgaon.
/a ee.	Lugree.	Chotee Ruralee.
sew khl	Jaolee.	Bramhungaom.
6. Koowur Wusawa Jeewa Wusawa Bheel of Cheekhlee	Kolee	Kuvleeguvhan.
Ch	Wara.	Bholwur.
of	Pulas wara.	Dhabra.
eel .	Ooman.	Mendee.
/ur 3he		Kenwura.
юм /а]		Khekwur.
Kc		Dabreeamba.
6. Vus		Augut.
1		Rethee.
		Chapteepara.
		Rajneewar.
		Oomanee.
		Nuwagaon.
		Nucen Sevree.
		Nevree.
		Oomjia.